

**PROCEEDINGS OF HIGH COURT OF ANDHRA PRADESH  
HYDERABAD**

**SUB: ANDHRA PRADESH JUDICIAL ACADEMY, SECUNDERABAD** – Nomination of all the Judicial Officers working in Hyderabad and Secunderabad, to participate in the Endowment Lecture on 'Protection of Women Against Atrocities: Legal Remedies and Judicial Response' on 12.04.2014 from at A.P. Judicial Academy, Secunderabad – **ORDERS – ISSUED.**

**REF:** Letter Roc.No.367/2014/APJA-Sec'bad, dated 04.04.2014 from the Director (FAC), Andhra Pradesh Judicial Academy, Secunderabad.

**ORDER ROC.NO.2740/2014-B.SPL., DATED: 09.04.2014**

**The High Court is pleased to pass the following Orders:-**

All the Judicial Officers working in Hyderabad and Secunderabad, are hereby nominated to participate in the Endowment Lecture on 'Protection of Women Against Atrocities: Legal Remedies and Judicial Response' on 12.04.2014 at A.P. Judicial Academy, Secunderabad and they are directed to report at A.P. Judicial Academy, Secunderabad on 12.04.2014 (Saturday) at 9:30 am. The Hon'ble Sri Justice S.J.Mukhopadhaya, Judge, Supreme Court of India, New Delhi, will deliver the lecture on the said programme.

The Chief Judge, City Civil Court, Hyderabad, Chief Judge, City Small Causes Court, Hyderabad and Metropolitan Sessions Judge, Hyderabad are directed to communicate this order to all the Judicial Officers working in their Units and see that all officers be attend to the said programme without fail.

The nominated officers are also informed that the Breakfast is arranged at 9:30 a.m. at the Venue.

  
**REGISTRAR (VIGILANCE)**

To

1. The Director, Andhra Pradesh Judicial Academy, Secunderabad.
  2. The Chief Judge, City Civil Court, Hyderabad.
  3. The Chief Judge, City Small Causes Court, Hyderabad.
  4. The Metropolitan Sessions Judge, Hyderabad.
  5. The Member Secretary, Andhra Pradesh State Legal Services Authority, City Civil Court Compound, Hyderabad.
  6. The Secretary, Andhra Pradesh High Court Legal Services Committee, High Court Buildings, Hyderabad.
  7. The Chairman, Sales Tax Appellate Tribunal, Hyderabad.
  8. The Chairman, Tribunal for Disciplinary Proceedings, Hyderabad.
  9. The II Member, Tribunal for Disciplinary Proceedings, Hyderabad.
  10. The Presiding Officer, A.P. Wakf Tribunal, Hyderabad.
  11. The Presiding Officer, Labour Court-I, Hyderabad.
  12. The Presiding Officer, Labour Court-II, Hyderabad.
  13. The Prl. Spl. Judge for C.B.I. Cases, Hyderabad.
  14. The I Addl. Spl. Judge for C.B.I. Cases, Hyderabad.
  15. The II Addl. Spl. Judge for C.B.I. Cases, Hyderabad.
  16. The III Addl. Spl. Judge for C.B.I. Cases, Hyderabad.
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